

Nature of Case- Cr.M.P

Filing No.- 8406/2020

Mayank Srivastava & Anr Vs The State of Jharkhand & Anr.

Advocate- Pratiush Lala.

**DEFECTS:-**

**9(i)** Pagenation of o/c at pg 1 may be verified.

(ii) Title pg of impugned order is missing.

(iii) Duly certified t/c of pg- 22 may be filed.